

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:239

ANSWERED ON:26.08.2013

. NAMAK MAZDOOR AWAS YOJANA

Bavalia Shri Kuvarjibhai Mohanbhai;Pathak Shri Harin

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the salient features of the Namak Mazdoor Awast Yojana (NMAY) including the number of salt workers benefited from the Yojana;
- (b) whether the Government has modified or proposes to modify the Yojana;
- (c) if so, the details thereof;
- (d) whether the Government proposes to enhance the share of modified NMAY on the recommendations of the State Government of Gujarat; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.239 FOR ANSWER ON 26-08-2013 REGARDING NAMAK MAZDOOR AWAS YOJANA

(a): Namak Mazdoor Awast Yojana (NMAY), a Central Sector Scheme, was formulated and implemented during the 10th Five Year Plan, for construction of 5000 dwelling units for salt workers at a cost of Rs.50,000/- per unit, with 90% assistance from the Government of India and the remaining 10% was to be borne by the beneficiaries / State Governments / Non-Government Organisations / salt manufacturers etc. For each unit, the plinth area was 22.2 square metre with one room, kitchen and toilet. The Scheme was implemented in the States of Gujarat, Tamil Nadu, Andhra Pradesh, Rajasthan and Odisha. 4974 dwelling units have been completed, 9 are under various stages of construction and 17 have been dropped.

(b): The scheme was modified in the 11th Five Year Plan as Modified Namak Mazdoor Awast Yojana (MNMA Y).

(c): The Government of India issued approval for MNMA Y on 16th December, 2010. As per the approved scheme, the cost of each house was to be Rs.45,000/- of which the Central Government share was to be Rs.40,000/-. The remaining Rs.5,000/- was to be borne by the beneficiary / State Governments / other stakeholders. For each unit, the plinth area was 20.45 square metre.

(d) & (e): The Scheme was circulated to various salt producing States, including Gujarat, for finalizing the implementation proposals as per the approved scheme. The State Governments, including Gujarat wanted enhanced funding from the Central Government. Since the financial parameters of the scheme were fixed by the Planning Commission, the States were repeatedly requested to send proposals as per the approved schematic framework. As no implementation proposal, as per the approved scheme, was received from any of the State Governments concerned, including Gujarat, the Central Government decided not to proceed further for implementation of the scheme. Therefore, the proposal of the Government of Gujarat for enhanced Central Government contribution for MNMA Y could not be accepted.